

HIGH COURT OF DELHI : NEW DELHI

111
07-02-25

No. 2025/Estt./EI-1/DHC
Date : 04.02.2025

To,

The Principal District & Sessions Judge (HQs),
Tis Hazari Courts,
New Delhi.



Sub.: Recruitment to the Cadre of Civil Judges.

Sir,

I am directed to forward herewith a copy of Letter No. RC/0719/2024-25 dated 28.01.2025 received from Registrar (Recruitment), High Court of Gujarat, at Sola, Ahmedabad along with annexure on the above subject for being given wide publicity as well as for displaying the same on the notice board.

Yours sincerely,

Dinesh Kr. Manchanda
(Dinesh Kr. Manchanda)
Joint Registrar (Estt.-I)
For Registrar General

Encls: as above

OIC (Judl.)
9
ADSSJ (HQs)
6/2/25

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE(H.Q.): DELHI
No. 8096-8099 Adv./Gaz../2025 Dated, Delhi the 04 FEB 2025

Copy forwarded along with its enclosure for information and necessary action to:-

- 1) The Officer In-charge, Website Committee, English/Hindi, Tis Hazari Court, Delhi with the request to upload the same on the website.
- 2) The Administrative Officer, R&I Branch, Central District, Tis Hazari Courts, Delhi with the request to display the same on the Notice Board and conspicuous part of the court complex.
- 3) LAYERS Section, for uploading on LAYERS.

Encl: As above

Mukesh Kumar Gupta
(Mukesh Kumar Gupta)
Officer-In-Charge (Judl.)
For Principal District & Sessions Judges (HQs)
Delhi

HIGH COURT OF DELHI : NEW DELHI

111
27-02-25

No. 2025/Estt./EI-1/DHC
Date : 04.02.2025

The Principal District & Sessions Judge (HQs),
Tis Hazari Courts,
New Delhi.



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Yours sincerely,

(Dinesh Kr. Manchanda)
Joint Registrar (Estt.-I)
For Registrar General

Encls: as above

[Handwritten signature]

MIT

Through E-mail

Shant Jain
Registrar (Recruitment)
High Court of Gujarat, at Sola,
Ahmedabad - 380 060.



PBX : 27664606-10
Fax No. : 27665542
E-mail : regrechc-guj@nic.in

No.: RC/0719/2024-25
Date: 28/01/2025

To
The Registrar General,
_____ High Court @
_____.

Subject :- Recruitment to the Cadre of Civil Judges.
Forwarding of Advertisement

Respected Sir / Madam,

With reference to the subject noted above, I am directed to state that, the High Court of Gujarat has decided to initiate the recruitment process for Recruitment to the cadre of Civil Judges. In order to give an opportunity to large number of Candidates, it has been decided to forward a copy of the 'Brief Advertisement' of even number to the Registrar Generals of all the High Courts.

I am therefore to request you to make necessary arrangements for displaying the same on Notice Boards of the High Court / Benches of the High Court, as well as, those of the Subordinate Courts, for facilitating submission of "Online Applications", by eligible practicing Advocates from your State. The Detailed Advertisement shall be made available on High Court Websites - <https://www.gujarathighcourt.nic.in> & <https://hc-ojas.gujarat.gov.in>, w.e.f. 30/01/2025.

Thanking you in advance for your co-operation.

Regards.


Registrar (Recruitment)

Encl: As Above.

HIGH COURT OF GUJARAT



RECRUITMENT - CIVIL JUDGES 2024-25

Online Applications are invited from eligible Candidates for the Cadre of Civil Judges, details whereof, are as under:

Number of Vacancies : 212

Pay Scale : Rs. 77,840/- - Rs. 1,36,520/-

For particulars refer Detailed Advertisement, on the High Court websites <https://gujarathighcourt.nic.in> and <https://hc-cjas.gujarat.gov.in> from 30/01/2025 onwards.

Registration of Online Application

Starting Date: 01/02/2025 & Closing Date: 01/03/2025



Sd/-
Registrar (Recruitment)

HIGH COURT OF GUJARAT

298
2848